

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF MADHYA PRADESH, JABALPUR**

**SCHEDULE OF THE SPECIALIZED ACCOUNTS TRAINING PROGRAMME**

**DATE:- 22.03.2018 & 23.03.2018**

**VENUE : BRBRAITT, JABALPUR**

<b>DATE/ DAY</b>	<b>SESSION - I 10.00 am to 10.15 am</b>	<b>SESSION - II 10.15 am to 11.15 am</b>	<b>SESSION - III 11.30 am to 12.30 pm</b>	<b>SESSION - IV 12.30 pm to 1.30 pm</b>	<b>SESSION - V 2.30 pm to 3.30 pm</b>	<b>SESSION - VI 3.45 pm to 5.00 pm</b>
<b>22.03.2018 (Thursday)</b>	Inauguration of the Programme  – By <b>Shri Satyendra Singh,</b> <b>Principal Registrar (Vig.),</b> <b>High Court of M.P.,</b> <b>Jabalpur</b>  & <b>Shri Sudeep Kumar</b> <b>Shrivastva</b> <b>Additional Director,</b> <b>MPSJA</b>	Brief overview of fundamental Rules, Treasury Code, Financial Code  – By <b>Shri R.K. Mishra,</b> <b>District Pension Officer,</b> <b>Directorate of Treasury and</b> <b>Accounts,</b> <b>Dindori</b>	Issues relating to preparation of Annual Budget and Audit  –By <b>Shri P.P. Sahu,</b> <b>Accountant, AG Office,</b> <b>High Court of M.P.,</b> <b>Jabalpur</b>	Preparation of salary, increments & pay fixations  – By <b>Shri Ajay Samdekar</b> <b>Addl. Treasury Officer,</b> <b>District Treasury,</b> <b>Collectrate,</b> <b>Jabalpur</b>	Departmental enquiries – Key issues  – By <b>Shri Satyendra Singh,</b> <b>Principal Registrar (Vig.),</b> <b>High Court of M.P.,</b> <b>Jabalpur</b>	GPF/DPF Advance, part final – Rules pertaining to drawing & disbursement maintenance of GPF Passbook, NPS 2005  – By <b>Shri Ajay Samdekar</b> <b>Addl. Treasury Officer,</b> <b>District Treasury,</b> <b>Collectrate,</b> <b>Jabalpur</b>
<b>23.03.2018 (Friday)</b>	Discussion on material/recap of preceding day's learning  – By <b>Officers of the Academy</b>	Role & responsibilities of DDO  – By <b>Shri Abhishek Chitte,</b> <b>Asst. Internal Audit Officer,</b> <b>Office of Joint Director,</b> <b>Treasury &amp; Accounts,</b> <b>Jabalpur</b>	Issues relating to purchase and store  –By <b>Shri Pankaj Pateriya,</b> <b>Asst. Treasury Officer,</b> <b>City Treasury,</b> <b>Super Market,</b> <b>Jabalpur</b>	Preparation of pension cases & pay fixation, Issues relating to post retiral benefits  –By <b>Shri Bhuvan Sharma,</b> <b>Principal,</b> <b>Accounts Training School,</b> <b>Super Market,</b> <b>Jabalpur</b>	House Rent Allowance Rules, Medical Bills & reimbursements of Shetty Commission  –By <b>Shri Vimal Prakash Shukla,</b> <b>District &amp; Sessions Judge,</b> <b>Raisen</b>	LTC/HTC, Leave Encashment Rules & TA Rules  – By <b>Shri Vimal Prakash Shukla,</b> <b>District &amp; Sessions Judge,</b> <b>Raisen</b> <i>(Followed by Valedictory session)</i>

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phone Phones in lecture room is strictly prohibited.

**DIRECTOR IN- CHARGE**